

NATIONAL LOK ADALAT CAUSELIST For Saturday The 11th December 2021

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 11:00 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Lok Adalat

1	Cont.(Cvl)/322/2019	RAM SEVAK SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	PREM PUJARI ROY	ANOOP KR MEHTA MANOJ KR. NO.3
2	Cont.(Cvl)/881/2019	BHUVNESH GOSWAMI vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SARITA GUPTA ABHIJEET KUMAR	RICHA SANCHITA KAUSHIK SARKHEL
3	Cont.(Cvl)/215/2020	GIRIDHAR CHANDRA DAS vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SURESH KUMAR PRASAD Md Ayub Ansari	CHANDRA PRABHA RAHUL SABOO
4	Cont.(Cvl)/266/2020	SHARDA DEVI vs DR A K CHOUDHARY REGISTRAR RANCHI UNIVERSITY CONTEMPT OF COURTS ACT 1971	SUBODH KUMAR DUBEY MUKESH KUMAR DUBEY	HIMANSHU KR MEHTA VANDANA SINGH ANOOP KR MEHTA
5	Cont.(Cvl)/276/2020	DWARIKA RAM vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	KISHORE KR MISHRA	RAHUL KR GUPTA NEELAM TIWARY DR.ASHOK KR.SINGH
6	Cont.(Cvl)/323/2020	ANUSREE CHAKRABORTY vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RAJESH KUMAR	MUKESH KR SINHA DR.ASHOK KR.SINGH
7	Cont.(Cvl)/346/2020	MD SIKANDAR ALI vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	AMIT SINHA ARCHI RAVI JAY SHANKAR TIWARY	ASHOK KUMAR
8	Cont.(Cvl)/378/2020	SUNIL BARAN CHATTERJEE vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	INDRAJIT SINHA ARPAN MISHRA AWINASH KUMAR ANKIT VISHAL AJAY KUMAR SAH	ASHOK KUMAR ADVOCATE GENERAL
9	Cont.(Cvl)/427/2020	KUMAR ASHOK SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	NIRANJAN SINGH MANOJ KUMAR RAM	LAXMI MURMU MAHAVIR PD SINHA
10	Cont.(Cvl)/456/2020	RAM SHYAM DEVI vs SMT SONAJHARIA MINZ THE VICE CHANCELLOR SIDHU KANHU MURMU UNIVERSITY CONTEMPT OF COURTS ACT 1971	AISHWARYA PRAKASH	DR.ASHOK KR.SINGH MUNNA LAL YADAV
11	Cont.(Cvl)/459/2020	PARVATI DEVI vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	LAXMAN KUMAR	SREENU GARAPATI MANOJ KUMAR
12	Cont.(Cvl)/520/2020	LAL BAHADUR SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	MURARI PRASAD SINHA RAKESH KR ROY DIWAKAR UPADHYAY	PARTH S. A. SWAROOP PATI
13	Cont.(Cvl)/694/2020	YOGENDRA TIWARI vs RAJIV ARUN EKKA THE SECRETARY DEPARTMENT OF HOME	DEEPANKAR UMA DUBEY	MANOJ KR. NO.3 MR.ASHUTOSH ANAND

14	Cont.(Cvl)/37/2021 CONTEMPT OF COURTS ACT 1971	DEEPMALA BECK vs THE STATE OF JHARKHAND	MANOJ TANDON KUMARI PRIYAMBADA NEHA BHARDWAJ	LAXMI MURMU
15	Cont.(Cvl)/49/2021 CONTEMPT OF COURTS ACT 1971	BABITA MAHESHWARI vs STATE OF JHARKHAND	NEETA KRISHNA AMIT SINHA JAY SHANKAR TIWARY ARCHI RAVI KRISHNA KUMAR	RAHUL SABOO
16	Cont.(Cvl)/88/2021 CONTEMPT OF COURTS ACT 1971	AMITESH KUMAR SAHAY vs THE STATE OF JHARKHAND THROUGH MR SUKHDEV SINGH THE CHIEF SECRETARY	AYUSH ADITYA AMIT KUMAR	SACHIN KUMAR
17	Cont.(Cvl)/111/2021 CONTEMPT OF COURTS ACT 1971	RAMESH CHANDRA SAHA vs SRI THE SECRETARY ADMINISTRATIVE PERSONNEL REFORMS DEPARTMENT	RITESH KUMAR RITA KUMARI	ASHOK KR YADAV
18	Cont.(Cvl)/147/2021 CONTEMPT OF COURTS ACT 1971	SHITAL MAHATO vs THE STATE OF JHARKHAND	AMRENDRA PRADHAN	ASHOK KR YADAV
19	Cont.(Cvl)/272/2021 CONTEMPT OF COURTS ACT 1971	SUNITA DAS vs THE STATE OF JHARKHAND	MOHAN KR DUBEY	MANOJ KR. NO.3
20	Cont.(Cvl)/292/2021 CONTEMPT OF COURTS ACT 1971	SUSHIL KUMAR MISHRA vs THE STATE OF JHARKHAND	UMESH PATHAK DILIP KR PRASAD	MANOJ KR. NO.3 AKASH DEEP DR.ASHOK KR.SINGH SHIVAM SINGH
21	Cont.(Cvl)/293/2021 IA NO, 3843/2021 (For Intervener Petition) CONTEMPT OF COURTS ACT 1971	AL MOMIN SOCIAL AND EDUCATIONAL WELFARE SOCIETY THROUGH ITS SECRETARY ABID ALI vs THE STATE OF JHARKHAND	AJIT KUMAR VIKESH KUMAR PANKAJ VERMA	AMIT KUMAR SNEHA KUMARI RICHA SANCHITA MANOJ TANDON NEHA BHARDWAJ
22	Cont.(Cvl)/308/2021 CONTEMPT OF COURTS ACT 1971	JAGNARAYAN PANDEY vs THE STATE OF JHARKHAND	RAJESH KUMAR	MUNNA LAL YADAV
23	Cont.(Cvl)/344/2021 CONTEMPT OF COURTS ACT 1971	PRADEEP KUMAR vs EMPLOYERS IN RELATION TO THE MANAGEMENT OF FOOD CORPORATION OF INDIA	SANJAY KUMAR SINHA	NIPUN BAKSHI ACHYUT KESHAV
24	Cont.(Cvl)/407/2021 CONTEMPT OF COURTS ACT 1971	ANIL KUMAR AMBASTHA vs THE STATE OF JHARKHAND	KUNDAN KR AMBASTHA	MUNNA LAL YADAV
25	Cont.(Cvl)/466/2021 CONTEMPT OF COURTS ACT 1971	RENU DEVI vs THE STATE OF JHARKHAND	VIJAYANT VERMA	OM PRAKASH TIWARI
26	Cont.(Cvl)/505/2021 CONTEMPT OF COURTS ACT 1971	KABIR AHMAD KHAN vs THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY	RAHUL SABOO MAHAVIR PD SINHA

27	Cont.(Cvl)/514/2021 CONTEMPT OF COURTS ACT 1971	SMT SAPNA DEVI ALIAS SAPNA DEVI vs SRI SANDEEP SINGH DEPUTY COMMISSIONER	MD. ANISURZZAMA KHAN	RAHUL SABOO
28	Cont.(Cvl)/575/2021 CONTEMPT OF COURTS ACT 1971	MAHENDRA NARAYAN MISHRA vs THE STATE OF JHARKHAND	UMESH PATHAK KISHORE KR MISHRA	DARSHANA PODDAR MISHRA ARVIND KUMAR MEHTA SUNIL KUMAR AGARWAL
29	Cont.(Cvl)/586/2021 CONTEMPT OF COURTS ACT 1971	JAGANNATH PRASAD SAH vs THE STATE OF JHARKHAND	AMIT KUMAR SINHA	MANOJ KUMAR RUPESH SINGH
30	Cont.(Cvl)/596/2021 CONTEMPT OF COURTS ACT 1971	DR GEETA MUKHERJEE vs THE STATE OF JHARKHAND	FAHAD ALLAM FAISAL ALLAM	PARTH S. A. SWAROOP PATI NIPUN BAKSHI ANOOB KR MEHTA
31	Cont.(Cvl)/617/2021 CONTEMPT OF COURTS ACT 1971	MD MAHFOOZ ALAM ANSARI vs THE STATE OF JHARKHAND	ANUJ KUMAR	VANDANA SINGH ANOOB KR MEHTA
32	Cont.(Cvl)/618/2021 CONTEMPT OF COURTS ACT 1971	URMILA DEVI vs THE STATE OF JHARKHAND	NIRANJAN SINGH MANOJ KUMAR RAM	PRAVEEN AKHOURI SAURAV KUMAR SHIVAM UTKARSH SAHAY AMIT KUMAR DAS
33	Cont.(Cvl)/641/2021 CONTEMPT OF COURTS ACT 1971	PRAHLAD MAHTO vs STATE OF JHARKHAND	LAXMAN KUMAR	RAHUL SABOO SUNIL KUMAR AGARWAL
34	Cont.(Cvl)/715/2021 CONTEMPT OF COURTS ACT 1971	BALKISHORE SAHU vs SRI K K KHANDELWAL ADDITIONAL CHIEF SECRETARY DEPTT OF HIGHER TECHNICAL EDUCATION	AANYA ANKIT KUMAR	MR.ASHUTOSH ANAND
35	Cont.(Cvl)/721/2021 CONTEMPT OF COURTS ACT 1971	DHARMVEER PASWAN vs THE STATE OF JHARKHAND	BALESHWAR YADAV	MANOJ KUMAR ANOOB KR MEHTA

Appointment Letter to be distributed at National Lok Adalat
Scheduled to be held on 11/12/2021.

1	Sri Avinash Kumar Munda	CCL
2	Sri Suraj	CCL
3	Miss Sakunti Kumari	CCL
4	Sri Mangal Singh	CCL
5	Sri Gulam Mustafa	CCL
6	Sri Ravi Kumar Mahto	CCL
7	Sri Amit Kumar Munda	CCL
8	Sri Pramod Kumar Mahto	CCL
9	Sri Sandeep Rawani	CCL
10	Sri Mahendra Kumar	CCL
11	Sri Kapil Kumar Kole	CCL
12	Sri Umesh Kumar	CCL
13	Sri Badal Prasad	CCL
14	Sri Dilip Kumar	CCL
15	Sri Amit Kumar	CCL
16	Sri Hiran Singh	CCL
17	Sri Birsa Oraon	CCL
18	Sri Mahabir Manjhi	CCL
19	Sri Sonu Munda	CCL
20	Sri Nawendra Sahu	CCL
21	Smt. Vimla Mangal Prasad	CCL
22	Sri Touhid Raza	CCL
23	Sri Sanjay Kumar	CCL
24	Sri Deepak Mahto	CCL
25	Sri Badal Kumar Munda	CCL
26	Sri Laxman Prasad Mehta	CCL
27	Sri Sachin Kumar Singh	CCL
28	Smt. Rajmani Khalkho Oraon	CCL
29	Smt. Nausaba Khatun	CCL

NATIONAL LOK ADALAT CAUSELIST For Saturday The 11th December 2021

COURT NO. 13

SINGLE BENCH (BENCH ID-24730)

AT 11:00 AM

HON'BLE MR.JUSTICE RAJESH SHANKAR

Lok Adalat

1	W.P(S)/2721/2011	BIMLA KUMARI vs STATE OF JHARKHAND AND ORS RETIREMENT BENEFIT CUM PENSION	ASHUTOSH ANAND	G.P.I MANISH MISHRA
2	W.P(S)/7051/2012	SATYABHAMA DEVI vs COLLECTARIATE RETIREMENT BENEFIT CUM PENSION	MANOJ KUMAR SAH NUTAN KUMARI VERMA	LAL C. NATH SHADEO SREENU GARAPATI
3	W.P(S)/5889/2017	EMBLY ALIAS MAILI HEMBRAM vs THE STATE OF JHARKHAND AND ORS RETIREMENT BENEFIT CUM PENSION	KANTI KUMAR OJHA RAKESH KUMAR	BHAWESH KUMAR
4	W.P(S)/640/2018	SATYA NARAYAN SINGH vs MS BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR DATE OF BIRTH	MAHESH TEWARI P.K.MUKHOPADHYAY ASHISH KUMAR	INDRAJIT SINHA AMIT KR SINHA
5	W.P(S)/1485/2018	BHAGIRATH MAHTO vs THE STATE OF JHARKHAND APPOINTMENT	VIKASH KISHORE VIJAY KANT DUBEY SHIV PRASAD	BINOD SINGH SURESH KUMAR KRISHNA SHANKAR
6	W.P(S)/6699/2018	SUNIL KUMAR RANA vs STATE OF JHARKHAND SALARY MATTER	SUSHANT KUMAR SINHA	VIKASH KISHORE PRASAD
7	W.P(S)/4736/2019	NARESH CHANDRA YADAV vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION	ONKAR NATH TIWARY	CHANDRA G. A. BARDHAN RUPESH SINGH SHRUTI SHRESTHA
8	W.P(S)/5678/2019	BISHESHWAR PRASAD vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION	SANJAY PRASAD	CHANDRA G. A. BARDHAN
9	W.P(S)/300/2020	BALKISHORE SAHU vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION	AANYA ANKIT KUMAR	AMIT KR VERMA BHAWESH KUMAR ANOOP KR MEHTA RAVI KUMAR MR.ASHUTOSH ANAND
10	W.P(S)/1872/2020	RAJESH KUMAR SUMAN vs THE STATE OF JHARKHAND THROUGH ITS PR SECRETARY HUMAN RESOURCES DEVELOPMENT DEPTT SALARY MATTER	MANOJ KR SINHA TALAT PARWEEN BHARAT KUMAR JHA	KISHORE KR SINGH
11	W.P(S)/1948/2020	JAIBIND SHARMA ALIAS J B SHARMA vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR RETIREMENT BENEFIT CUM PENSION	SOMESHWAR ROY	MAHAVIR PD SINHA
12	W.P(S)/4113/2020	BEBI PRASAD ALIAS BEBI DEVI vs THE STATE OF JHARKHAND DEATH CUM RETIREMENT BENEFITS	BIJAY KR SINHA	SREENU GARAPATI AMIT KR VERMA

13	W.P(S)/254/2021	JAGLAL PRASAD RAM vs MS BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	P.K.MUKHOPADHYAY CHANDRA SHEKHAR PANDEY	INDRAJIT SINHA MANISH KUMAR ANOOP KR MEHTA AMIT KR SINHA
	DATE OF BIRTH			
14	W.P(S)/460/2021	SONA RAM MAHATO vs THE DHANBAD MUNICIPAL CORPORATION THROUGH THE MINICIPAL COMMISSIONER	P.K.MUKHOPADHYAY HEMANT KR. CHAKRABARTY	INDRAJIT SINHA
	RETIREMENT BENEFIT CUM PENSION			
15	Cont.(Cvl)/557/2021	PALU MAJHI vs THE STATE OF JHARKHAND	SHAUKAT EQBAL ATEFA PARVEZ Kumar Anshuman SHADAB EQBAL	VANDANA SINGH
	CONTEMPT OF COURTS ACT 1971			
16	Cont.(Cvl)/682/2021	DR NISHANT SINHA vs THE STATE OF JHARKHAND	SWATI SHALINI	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1971			
17	W.P(S)/788/2021	CHINI LAL JHA vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			
18	W.P(S)/866/2021	AMABATA NILAMMA DEVI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUDHARY	MAHAVIR PD SINHA
	DEATH CUM RETIREMENT BENEFITS			
19	W.P(S)/880/2021	CHANDRIKA RAUT vs JHARKHAND BIJLI VITRAN NIGAM LIMITED THROUGH THE MANAGING DIRECTOR	RAMCHANDER SAHU	RAJIV RANJAN ACHYUT KESHAV
	RETIREMENT BENEFIT CUM PENSION			
20	W.P(S)/1557/2021	MINA DOMIN vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUDHARY	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			
21	W.P(S)/1561/2021	USHA DEVI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUDHARY	MAHAVIR PD SINHA
	DEATH CUM RETIREMENT BENEFITS			
22	W.P(S)/1578/2021	AJAY KUMAR RAWAT vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUDHARY	SANTOSH KUMAR JHA
	ACP MATTER			
23	W.P(S)/1584/2021	JAGDISH HADI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUDHARY	SANTOSH KUMAR JHA
	RETIREMENT BENEFIT CUM PENSION			

24	W.P(S)/1597/2021	GUJJU JANAKAMMA vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUDHARY	
		DEATH CUM RETIREMENT BENEFITS		
25	W.P(S)/1623/2021	LAKHAN RAVIDAS vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	P.K.MUKHOPADHYAY ASHISH KUMAR	DR.ASHOK KR.SINGH
		DEATH CUM RETIREMENT BENEFITS		
26	W.P(S)/1649/2021	MD HANNAN KHAN vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
27	W.P(S)/2113/2021	KRISHNA PRASAD SINGH vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
28	W.P(S)/2131/2021	VIDYALAL BEGIN vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
29	W.P(S)/2414/2021	DILIP DOM vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
30	W.P(S)/2731/2021	MARY ANJELA TOPPO vs THE STATE OF JHARKHAND	NITESH KUMAR	ASHOK KR YADAV SREENU GARAPATI
		RETIREMENT BENEFIT CUM PENSION		
31	W.P(S)/2903/2021	BALIRAM YADAV vs JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
32	W.P(S)/3157/2021	MD MUKHTAR vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
33	W.P(S)/3209/2021	GOPAL HADI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
34	W.P(S)/3211/2021	DIGBIJAY NARAIN SINGH vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		

35	W.P(S)/3223/2021	JAMNI DEVI vs MS CENTRAL COAL FIELD LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	RAMCHANDER SAHU	AMIT KUMAR DAS
	COMPASSIONATE APPOINTMENT			
36	W.P(S)/3287/2021	MD SAZID ALI vs JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	AJAY KR SINGH	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			
37	W.P(S)/3310/2021	DUKHLU RAM vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUHARY	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			
38	W.P(S)/3319/2021	RAMJI SAW vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	PEEYUSH KRISHNA CHOUHARY	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			
39	W.P(S)/3607/2021	BASUDEO BHANDARI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			
40	W.P(C)/4943/2021	SULOCHNA SINGH ALIAS SULOCHNA DEVI vs STATE OF JHARKHAND THROUGH THE SECRETARY URBAN DEVELOPMENT DEPARTMENT	SHASHANK SHEKHAR PD. INDRAJIT SINHA	PARTH S. A. SWAROOP PATI SACHIN KUMAR
	EVICITION MATTER			

NATIONAL LOK ADALAT CAUSELIST For Saturday The 11th December 2021

COURT NO. 3

SINGLE BENCH (BENCH ID-24735)

AT 11:00 AM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Lok Adalat

1	W.P(C)/1883/2003	LAXMI SAO vs CENTRAL COALFIELDS LTD. AND ORS	AMIT KUMAR PRAKASH KISHORE PRASAD V.K.PRASAD RATNESH KUMAR P.K.MUKHOPADHYAY MAHESH TEWARI ASHISH KUMAR	RAJEEV RANJAN TIWARY RAVI KUMAR SINGH RAJIV RANJAN TIWARI ANIL KUMAR SINGH RITU KUMAR
	LAND ACQUISITION-00			
2	W.P(C)/5408/2008	M/S MAGMA LEASING LIMITED NOW vs SRIKANT SINGH AND ORS	INDRAJIT SINHA KUMAR VIMAL BIBHASH SINHA	RAMESH KUMAR SINGH VIKASH KUMAR LUKESH KUMAR
	IA NO, 817/2009 (For 0)			
	RESIDUARY MATTERS-00			
wt3	W.P(C)/279/2009	NATIONAL INSURANCE COMPANY LTD vs SRIKANT SINGH AND ORS	MANISH KUMAR	
	IA NO, 505/2009 (For 0)			
4	W.P(L)/2436/2009	EMPLOYERS IN RELATION TO MANAGEMENT OF GOPINATH COLLIERY OF MUGMA AREA vs THEIR WORKMAN,JANTA SHRMIK SANGH	RAJESH LALA	P.K.MUKHOPADHYAY TEJO MISTRI ASHISH KUMAR
	INDUSTRIAL DISPUTES ACT 1947			
5	W.P(L)/2833/2012	EMPLOYERS IN RELATION TO THE M vs THEIR WORKMAN REPRESENTED BY	SUDHIR KUMAR RANJEET KUMAR SINGH	TEJO MISTRY P.K.MUKHOPADHYAY
	LABOUR / INDUSTRY-00			
6	W.P(L)/7667/2012	NARAIN SAHU vs UNION OF INDIA THROUGH PRESIDING OFFICER CENTRAL GOVT INDUSTRIAL TRIBUNAL NO 2 DHANBAD AND ORS	TRIPURARI PRASAD	SATISH BAKSHI
	LABOUR / INDUSTRY-00			
7	W.P(S)/5038/2013	MANOJ KUMAR SINGH vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY ASHWIINI KR UPADHYAY SABYASANCHI	ABDUL ALLAM, SR.ADV. MR.MUNNA LAL YADAV H.K.MEHTA S.P. ROY DILIP KR PRASAD H.K. MEHTA
	SALARY MATTER			
8	W.P(S)/5157/2013	JAYANTI DAS vs HUMAN RESOURCES DEPARTMENT	RAVI KUMAR SINGH CHANDRA G. A. BARDHAN	LAL C. NATH SHADEO SREENU GARAPATI
	RETIREMENT BENEFIT CUM PENSION			
9	W.P(S)/1498/2014	PUNAM RAJAT BARA vs UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF HOME AFFAIRS AND ORS	P.K.MUKHOPADHYAY HEMANT KR. CHAKRABARTY REKHA VERMA	MD MOKHTAR KHAN ASHOK SINGH MADAN PRASAD PRATYUSH KUMAR BINOD SINGH
	IA NO, 7327/2017 (For Misc.)			
	VOLUNTARY RETIREMENT			
10	W.P(C)/3181/2014	YUSUF MAZHAR vs STATE OF JHARKHAND AND ORS	AMAR KR SINHA MD. ABDUL WAHAB SANDEEP VERMA KUNDAN KR AMBASTHA	SRIJIT CHOUDHARY BHAIYA V. KUMAR BRIJ BIHARI SINHA
	IA NO, 1405/2019 (For Release of Amount)			
	PROTECTION OF CIVIL RIGHTS ACT, 1955			

11	W.P(S)/6174/2014	DEVAKI DEVI vs THE STATE OF JHARKHAND AND ORS	ABHAY KUMAR AJAY KR PATHAK	BHAWESH KUMAR MRINAL KANTI ROY CHANDRA G. A. BARDHAN
		RETIREMENT BENEFIT CUM PENSION		
12	W.P(S)/6422/2014	DAYAMAY HAZRA vs HUMAN RESOURCES DEPARTMENT	DR. HASNAIN WARIS RESHMA KUMARI	RAJEEV RANJAN MISHRA SUDARSHAN SHRIVASTAVA DR. HASNAIN WARIS DR. GYANENDRA KUMAR
		RETIREMENT BENEFIT CUM PENSION		
13	W.P(S)/6462/2014	JHARKHAND PENSIONERS KALYAN SAMAJ THROUGH ITS SECRETARY PURNA CHANDRA MAHATO vs FINANCE	SHAILENDRA KUMAR SINGH PRADIP GANGOPADHYAY	SUDARSHAN SHRIVASTAVA PRASHANT KUMAR SINGH SHRAVAN KUMAR NEHALA SHARMIN AMIT KUMAR ABDUL ALLAM, SR.ADV.
		RETIREMENT BENEFIT CUM PENSION		
14	W.P(S)/437/2015	LALLAN DASS vs STATE OF JHARKHAND AND ORS	MD. HATIM SUSHAVAN BHOWMIK	A.G MANOJ KR. NO.3 HEMANT KR GUPTA SUNIL KUMAR AGARWAL
		RETIREMENT BENEFIT CUM PENSION		
15	W.P(S)/2323/2015	KRISHNA KUMAR DUBEY vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	RAMAWATAR CHOUBEY SAHAJANAND SHARMA	PRASHANT KR SINGH SUDARSHAN SHRIVASTAVA AMIT KUMAR
		RETIREMENT BENEFIT CUM PENSION		
16	W.P(S)/3958/2015	RAM SEN SINGH vs STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY AND ORS	NARESH PRASAD SINGH ARVIND KR SINGH	PRASHANT KUMAR SINGH AMIT KUMAR
		RETIREMENT BENEFIT CUM PENSION		
17	W.P(L)/5599/2015	STATE OF JHARKHAND THROUGH EXECUTIVE ENGINEER IRRIGATION DIVISION WATER RESOURCES DEPARTMENT vs SICHAJ KAMGAR UNION AND ORS	NEHALA SHARMIN MUKESH KR.SINGH SREENU GARAPATI	MUKESH KUMAR SINGH SANJAY KR DUBEY P.K.MUKHOPADHYAY ASHISH KUMAR
		IA NO, 227/2016 (For STAY OF PROCEEDINGS), 6403/2020 (For Substitution Petition), 8752/2018 (For Misc.), 9396/2019 (For Grant of interim order) QUASHING MATTER		
wt18	W.P(L)/3526/2008	ARUN KUMAR AGRAWAL vs STATE OF JHARKHAND TH MGT. OF	NITU SINHA ARUN KUMAR SINHA BIRENDRA KR JHA ANAND KR SINHA	G.P.I SURESH KUMAR KRISHNA SHANKAR MR. MUKESH KR. SINHA, SR. S.C. II
		LABOUR / INDUSTRY-00		
19	W.P(S)/6247/2015	RAM SAGAR RAM vs HOME DEPARTMENT	SANJAY KUMAR TIWARI	MANOJ KR. NO.3 AJIT KUMAR SURESH KUMAR HEMANT KR GUPTA SUDARSHAN SRIVASTAVA LAXMI MURMU
		RETIREMENT BENEFIT CUM PENSION		
20	Cont.(CvI)/59/2021	GANESH KUMAR vs THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	RAHUL SABOO
		CONTEMPT OF COURTS ACT 1971		
21	W.P(S)/3714/2021	TULSI MAHATO vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
22	W.P(S)/3767/2021	MEERA LAL BEGIN vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SHASHI KANT THAKUR	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		

23	W.P(S)/3778/2021	JAMILA KHATOON vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SHASHI KANT THAKUR	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
24	W.P(S)/3936/2021	ADALAT PRASAD vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SHASHI KANT THAKUR	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
25	W.P(S)/3938/2021	JITAN KORANGA vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SHASHI KANT THAKUR	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
26	W.P(S)/3944/2021	UMA DEVI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SHASHI KANT THAKUR	MAHAVIR PD SINHA
		DEATH CUM RETIREMENT BENEFITS		
27	W.P(S)/3945/2021	ANJANA KUMARI vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SHASHI KANT THAKUR	MAHAVIR PD SINHA
		DEATH CUM RETIREMENT BENEFITS		
28	W.P(S)/4143/2021	SHAIKH ABDUL MANNAN vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
29	W.P(S)/4304/2021	JITNI DEVI vs MS CENTRAL COAL FIELD LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	RAMCHANDER SAHU	AMIT KUMAR DAS RANJANA MUKHERJEE
		DEATH CUM RETIRAL BENEFIT		
30	W.P(S)/4466/2021	ATUL KUMAR SINGH vs JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	AJAY KR SINGH	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
31	W.P(S)/4602/2021	SUDHIR TOPPO vs THE STATE OF JHARKHAND	PARWEZ AHMAD KHAN IGNATIUS MINZ	MITHILESH SINGH FAISAL ALLAM A K SAHAY FAHAD ALLAM ABDUL ALLAM, SR.ADV.
		RETIREMENT BENEFIT CUM PENSION		
32	W.P(S)/4777/2021	PRABHU DOM vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		
33	W.P(S)/4778/2021	RAMESHWAR HARIJAN vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
		RETIREMENT BENEFIT CUM PENSION		

34	W.P(S)/4855/2021	RANI DEVI vs MS CENTRAL COAL FIELD LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	RAMCHANDER SAHU	AMIT KUMAR DAS AMIT KR SINHA
	SERVICE RESIDUARY			
35	W.P(S)/4865/2021	BHAGIRATH HANDI vs JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	AJAY KR SINGH	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			
36	W.P(S)/4917/2021	SUMENDAR YADAV vs THE JH MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY BALIRAM YADAV	MAHAVIR PD SINHA
	RETIREMENT BENEFIT CUM PENSION			

NATIONAL LOK ADALAT CAUSELIST For Saturday The 11th December 2021

COURT NO. 3

SINGLE BENCH (BENCH ID-24818)

AT 11:00 AM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Lok Adalat

1	C.M.P./295/2021	UNITED INDIA INSURANCE COMPANY CARE OF DIVISIONAL MANAGER VS NAGINA KUMARI	DEBESH CH. GHOSH	VIJAY KUMAR SHARMA
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CODE OF CIVIL PROCEDURE, 1908

NATIONAL LOK ADALAT CAUSELIST For Saturday The 11th December 2021

COURT NO. 9

SINGLE BENCH (BENCH ID-24854)

AT 11:00 AM

HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

Lok Adalat

1	Cr.M.P./1873/2011	LAKHAN SINGH vs STATE OF JHARKHAND AND ANR	ARBIND KUMAR A.K.DAS ASHISH KUMAR MUNNA LAL YADAV RAJESH KUMAR CHANDRAJIT MUKHERJEE SHAILESH KR SINGH	DEEPAK KUMAR RAKESH KUMAR SINHA (APP)
IA NO, 4045/2020 (For Amendment Petition), 4046/2020 (For Joint Comprise Petition)				
2	Cr.Rev./706/2016	SK AMZAD ALIAS SHIKH AMZAD vs SABNAM PARWEEN AND ANR	NILADRI S. MUKHARJEE TANMAY GUPTA MOHAMMAD ASGHAR	SANJAY KUMAR SRIVASTAVA ASHRAF ANSARI
IA NO, 7442/2017 (For Joint Comprise Petition) CODE OF CRIMINAL PROCEDURE, 1973				
3	Cr.Rev./1038/2019	MRS C H SUSHILA vs STATE OF JHARKHAND	ROHIT	RAMESH KUMAR PRAGATI PRASAD PANDEY A. N. ROY
4	Cr.M.P./1859/2019	MAHESH NISHAD vs THE STATE OF JHARKHAND	AMIT KUMAR VERMA	SHEKHAR SINHA
PRICE CHITS FUND AND MONEY CIRCULATION ACT.				
wt5	Cr.M.P./54/2019	ROBIN OJHA vs THE STATE OF JHARKHAND	AMIT KUMAR VERMA	ABHAY KR TIWARI
PRICE CHITS FUND AND MONEY CIRCULATION ACT.				
6	Cr.M.P./3124/2019	AJAY ROY vs THE STATE OF JHARKHAND	AMIT KUMAR VERMA	ARUN KR PANDEY
PRICE CHITS FUND AND MONEY CIRCULATION ACT.				
7	Cont.(CvI)/462/2020	ASHOK KUMAR SINHA vs THE STATE OF JHARKHAND	RAJESH KUMAR	NEELAM TIWARY DR.ASHOK KR.SINGH
CONTEMPT OF COURTS ACT 1971				
8	Cont.(CvI)/468/2020	BIPUL KUMAR vs THE STATE OF JHARKHAND	SARITA GUPTA ABHIJEET KUMAR	MANOJ KUMAR INDRANI S. CHOUDHARY
CONTEMPT OF COURTS ACT 1971				
9	Cont.(CvI)/517/2020	CHITRANJAN SHARMA vs THE STATE OF JHARKHAND	AJAY KR MISHRA SAPNA KUMARI NIRAJ KUMAR MISHRA ANIKET KUMAR	KAUSHIK SARKHEL MR.ASHUTOSH ANAND
CONTEMPT OF COURTS ACT 1971				
10	Cont.(CvI)/696/2020	MOSTT KHATOON BIBI vs THE STATE OF JHARKHAND THROUGH SRI SUKHDEO SINGH	AMIT KUMAR VERMA	MANISH MISHRA
CONTEMPT OF COURTS ACT 1971				
11	Cont.(CvI)/702/2020	DR SURJEET SINGH vs THE STATE OF JHARKHAND	SHREE KRISHNA PANDEY ASHRAF ANSARI	PRAKASH CHANDRA ROY
CONTEMPT OF COURTS ACT 1971				
12	Cont.(CvI)/18/2021	SITA RAM RANA vs THE STATE OF JHARKHAND	PRAVIN KR RANA AFAQUE RASHIDI Md. Azam	RAJIV RANJAN RAHUL SABOO
CONTEMPT OF COURTS ACT 1971				
13	Cont.(CvI)/66/2021	AUGUSTINE TIGGA vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	VANDANA SINGH
CONTEMPT OF COURTS ACT 1971				

14	Cont.(Cvl)/84/2021	GAJ NARAYAN MANDAL vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY SHRI RAHUL SHARMA DEPTT OF SCHOOL EDUCATION	SHASHI BHUSHAN JHA SUSHANT KUMAR SINHA	ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			
15	Cont.(Cvl)/97/2021	MANOJ KUMAR RANJAN vs THE STATE OF JHARKHAND	TANYA SINGH CHANCHAL JAIN SAMEER SAHAY AKRITI SHREE VIKASH KUMAR APRAJITA BHARDWAJ SHRISTI SINHA	PARTH S. A. SWAROOP PATI
	CONTEMPT OF COURTS ACT 1971			
wt16	Cont.(Cvl)/98/2021	SUDHIR KUMAR vs THE STATE OF JHARKHAND	TANYA SINGH CHANCHAL JAIN SAMEER SAHAY AKRITI SHREE VIKASH KUMAR APRAJITA BHARDWAJ SHRISTI SINHA	SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
17	Cont.(Cvl)/104/2021	MANISH KUMAR vs THE STATE OF JHARKHAND	PRABHAT SINGH	NEELAM TIWARY RUPESH SINGH PARTH S. A. SWAROOP PATI
	CONTEMPT OF COURTS ACT 1971			
18	Cont.(Cvl)/153/2021	SHAILENDRA KUMAR vs STATE OF JHARKHAND	SANJAY KUMAR SINHA	SURESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
19	Cont.(Cvl)/177/2021	BUTAN MANDAL vs THE STATE OF JHARKHAND	TAPAN KUMAR MISHRA PRATAP SINGH SHUBHAM MISHRA	LAXMI MURMU KRISHNA MURARI
	CONTEMPT OF COURTS ACT 1971			
20	Cont.(Cvl)/184/2021	KRISHNA PRASAD SINGH CHOUDHARY vs THE STATE OF JHARKHAND	SHALINI KUMARI	DARSHANA PODDAR MISHRA INDRANI S. CHOUDHARY
	CONTEMPT OF COURTS ACT 1971			
21	Cont.(Cvl)/187/2021	KAMESHWAR PRASAD SINGH vs THE STATE OF JHARKHAND	DR. S.K. CHATURVEDI	OM PRAKASH TIWARI
	CONTEMPT OF COURTS ACT 1971			
22	Cont.(Cvl)/206/2021	TAPENDRA YADAV vs STATE OF JHARKHAND	SATISH KUMAR NARESH PD THAKUR LOKESHWARI BANERJEE	DEVESH KRISHNA ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
23	Cont.(Cvl)/243/2021	VINOD PRASAD vs THE STATE OF JHARKHAND	RAKESH KR ROY MURARI PRASAD SINHA DIWAKAR UPADHYAY VARUN PRABHAKAR	VANDANA SINGH
	CONTEMPT OF COURTS ACT 1971			
24	Cont.(Cvl)/246/2021	SHARDA AGARWAL vs STATE OF JHARKHAND	PANDEY A. N. ROY PRAGATI PRASAD	MITHILESH SINGH SUDARSHAN SHRIVASTAVA AMIT KR VERMA
	CONTEMPT OF COURTS ACT 1971			
25	Cont.(Cvl)/323/2021	DEONATH RAM vs THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	SACHIN KUMAR SUNIL KUMAR AGARWAL
	CONTEMPT OF COURTS ACT 1971			
26	Cont.(Cvl)/342/2021	PANDEYA PRADHAN vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1971			

27	Cont.(Cvl)/345/2021	NIRANJAN KUMAR vs THE STATE OF JHARKHAND	JAY SHANKAR TIWARY ARCHI RAVI NEETA KRISHNA AMIT SINHA	RAHUL SABOO DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
28	Cont.(Cvl)/346/2021	ARUN KUMAR SINHA vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD	LAXMI MURMU
	CONTEMPT OF COURTS ACT 1971			
29	Cont.(Cvl)/356/2021	KABERI BANERJEE vs THE STATE OF JHARKHAND	RAJESH KUMAR APURWA PATHAK	NEELAM TIWARY DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
30	Cont.(Cvl)/360/2021	BIRENDRA KUMAR SINGH vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT	SREENU GARAPATI SANJAY PIPRAWALL ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
31	Cont.(Cvl)/378/2021	RAHIM ANSARI vs THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUHARY	DEVESH KRISHNA
	CONTEMPT OF COURTS ACT 1971			
32	Cont.(Cvl)/380/2021	SHAILESH KUMAR SINGH vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	NEELAM TIWARY
	CONTEMPT OF COURTS ACT 1971			
33	Cont.(Cvl)/406/2021	CHANDAN ORAON vs STATE OF JHARKHAND	NIRANJAN KUMAR	AMIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
34	Cont.(Cvl)/412/2021	GULIYA KUDADA vs THE STATE OF JHARKHAND	RAJESH KUMAR APURWA PATHAK	KISHORE KR SINGH DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
35	Cont.(Cvl)/417/2021	BALRAM GORAIT vs THE STATE OF JHARKHAND	SACHIN MAHATO	MANISH MISHRA
	CONTEMPT OF COURTS ACT 1971			
36	Cont.(Cvl)/420/2021	VISHWA RANJAN vs STATE OF JHARKHAND	NEETA KRISHNA ARCHI RAVI KRISHNA KUMAR JAY SHANKAR TIWARY AMIT SINHA	SUCHENDRA PRASAD
	CONTEMPT OF COURTS ACT 1971			
37	Cont.(Cvl)/430/2021	SATYA PRAKASH vs STATE OF JHARKHAND	DIWAKAR UPADHYAY RAKESH KR ROY VARUN PRABHAKAR	LAXMI MURMU
	CONTEMPT OF COURTS ACT 1971			
38	Cont.(Cvl)/443/2021	KAMAKHYA CHATTERJEE vs THE STATE OF JHARKHAND	MOUSHMI CHATTERJEE APURV	PRAKASH CHANDRA ROY SACHIN KUMAR
	CONTEMPT OF COURTS ACT 1971			
39	Cont.(Cvl)/455/2021	FEKU RAM vs THE STATE OF JHARKHAND	KANTI KUMAR OJHA	NEELAM TIWARY AMIT KR VERMA SUNIL KUMAR AGARWAL
	CONTEMPT OF COURTS ACT 1971			
40	Cont.(Cvl)/490/2021	RAJ MOHAN PRASAD vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH	KISHORE KR SINGH DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
41	Cont.(Cvl)/509/2021	SACHCHIDA NAND DAS vs THE STATE OF JHARKHAND	RAJESH KUMAR APURWA PATHAK	LAXMI MURMU DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			

42	Cont.(Cvl)/534/2021	DR BASUDEO PRAJAPATI VS THE STATE OF JHARKHAND THROUGH SHAILESH KUMAR SINGH THE SECRETARY H R D DEPTT	MANOJ KR SINHA BHARAT KUMAR JHA	SUNIL KUMAR AMRESH KUMAR MITHILESH SINGH
	CONTEMPT OF COURTS ACT 1971			
43	Cont.(Cvl)/552/2021	SRI DEV CHANDRA CHOUDHARY VS THE RANCHI UNIVERSITY	SURABHI RANJAN KUMAR Ravi Prakash Mishra VIVEKA NAND CHOUDHARY	SREENU GARAPATI DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			

NATIONAL LOK ADALAT CAUSELIST For Saturday The 11th December 2021

COURT NO. 4

SINGLE BENCH (BENCH ID-24888)

AT 11:00 AM

HON'BLE MR. JUSTICE SUBHASH CHAND

Lok Adalat

1	MA/69/2009	SAKALU ORAON □ TOPPO AND ORS vs RAJ KISHORE SAHU AND ANR	ASHUTOSH ANAND PRADEEP KUMAR AGRAWAL AJAY PRASAD SRIVASTAVA NIKHIL RANJAN	NISHA THAKUR
	IA NO, 2131/2009 (For 0), 2132/2009 (For 0) MOTOR VEHICLE-00			
2	MA/149/2010	SMT.SUBHADRA DEVI AND ORS vs ASHOK KUMAR SAW AND ORS	ARVIND KUMAR LALL	HARENDRA KUMAR SINGH
	MOTOR VEHICLES ACT, 1988			
3	MA/214/2010	SANJIDA KHATOON AND ANR vs NAND KISHORE SAH AND ORS	MANOJ KUMAR SAH	AASHISH KUMAR ALOK LAL SANTOSH KUMAR RITESH KUMAR
	MOTOR VEHICLES ACT, 1988			
4	MA/31/2011	BINDESHWARI BHOGTA □ BINDA YAD vs SAHDEO PRASAD YADAV AND ORS	ARVIND KUMAR LALL	YOGESH MODI CHAITALI CHATTERJEE SINHA PRATYUSH KUMAR VIJAY KUMAR ROY DEBESH CH. GHOSH
	MOTOR VEHICLES ACT, 1988			
5	MA/152/2011	RAJ KESHRI □ GOLU vs RAJESH SAHU AND ANR	ARVIND KUMAR LALL	VIKESH KUMAR DEBESH CH. GHOSH AJIT KUMAR
	MOTOR VEHICLE-00			
6	MA/176/2011	SMT.VIBHA SINHA AND ORS vs ORIENTAL INSURANCE CO.LTD. AND AN	ASHUTOSH ANAND	PRATYUSH KUMAR NIKHILESH KR CHATTERJEE
	MOTOR VEHICLE-00			
7	MA/33/2012	TULASMINI DEVI AND ORS vs MD.RAUF AND ORS	VIJAY KUMAR SHARMA	ALOK LAL
	MOTOR VEHICLE-00			
8	MA/114/2012	SATYA DEVI AND ORS vs MD REYAZ ALAM AND ANR	VIJAY KUMAR SHARMA	SHASHI KUMAR SANTOSH KUMAR SONI ALOK LAL
9	MA/172/2012	SMT KUSUM DEVI AND ORS. vs CHANDRADEO PANDIT AND ANR.	ARVIND KR LALL	SHREE NIVAS ROY GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
10	MA/211/2012	VASANTI DEVI vs UPENDRA SAO	ARVIND KR LALL	SHREE NIVAS ROY GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
11	MA/221/2012	SMT CHAMPA DEVI vs GANESH RAM	ARVIND KR LALL	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
12	MA/12/2013	FULAIYA DEVI AND ANR vs SHRI ANUGRAH NARAYAN SINGH AND ANR	VIJAY KUMAR SHARMA	ALOK LAL AMIT KUMAR
	MOTOR VEHICLES ACT, 1988			
13	MA/36/2013	RINKI DEVI AND ANR vs NAGESHWAR SAHU AND ANR	VIJAY KUMAR SHARMA SAURABH KUMAR MISHRA	CHETAN K. NAGESH ALOK LAL SANTOSH KUMAR SHAFIQUE RAHMAN
	MOTOR VEHICLES ACT, 1988			

14	MA/46/2013	CHURAMAN DAS vs ARJUN SAO AND ORS.	ARVIND KR LALL	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
15	MA/159/2013	SANJEEV MOHAN vs DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD AND ORS	SAIBAL KUMAR LAIK	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
16	MA/210/2013	GULAPI PRAMANIK AND ORS vs MS ECONOMIC CARRIERS HEMSING BAGAN AND ANR	CHANDRAJIT MUKHERJEE WARDA KHAN	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
17	MA/216/2013	SMT SHAKUNTALA DEVI AND ORS vs MANOJ BARNWAL AND ANR	ARVIND KR LALL	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
18	MA/229/2014	MAMTA DUBEY AND ORS vs SHAKIL AHMAD AND ANR	MUKESH BIHARI LAL RAJIV KUMAR KARAN	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
19	MA/247/2014	MUSARAT JAHAN MUSARRAT JAHAN AND ANR vs MD SHUYAB AHMAD AND ANR	MD. RAZAULLAH ANSARI M.D.IMTIYAZ ANSARI	SHAHID KHAN MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
20	MA/260/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED THR ITS CENTRE MANAGER SRI SOURAV BANERJEE vs BIBI MEHRUN NISA AND ORS	CHANDRAJIT MUKHERJEE ANJANI KUMAR MANISH KUMAR SINGH	BINOD KUMAR JHA PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MOTOR VEHICLES ACT, 1988			
21	MA/367/2014	DEWA MAHTO ALIAS DEWA YADAV AND ORS vs SRI BHAIRO SINGH AND ORS	VIJAY KUMAR SHARMA	PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR
	MOTOR VEHICLES ACT, 1988			
22	MA/405/2014	SMT SWASTIKA DEVI vs MD YUSUF ANSARI AND ORS	ARVIND KR LALL	DEBESH CH. GHOSH
	MOTOR VEHICLES ACT, 1988			
23	MA/412/2014	MD KADIR ANSARI ALIAS KADIR ALI AND ANR vs NAVIN SINGH AND ORS	ARVIND KR LALL	RANISH KUMAR BASAV CHATTERJEE AMITESH KUMAR GEASEN MD. ZAID AHMED ANIL KR SINHA BHAIYA M. KUMAR Abhishek Kumar Geasen RAJESH KR SINGH
	MOTOR VEHICLES ACT, 1988			
	IA NO, 5416/2021 (For For Filing Suppl. affidavit/additional document)			
	MOTOR VEHICLES ACT, 1988			
24	MA/97/2015	SHANTI DEVI vs THE STATE PROJECT DIRECTOR BIHAR EDUCATION PROJECT COUNCIL AND ORS	VIJAY KUMAR SHARMA	VANDANA BHARTI GANESH C. JHA NALINI JHA NISHA THAKUR
	MOTOR VEHICLES ACT, 1988			
25	MA/127/2015	MOST ANITA DEVI AND ORS vs SANJAY TIWARI AND ANR	AWNISH SHANKAR	ALOK LAL SANTOSH KUMAR SHAIENDRA KR SINGH
	WORKMEN'S COMPENSATION ACT, 1923			
26	MA/171/2015	SRIMATI DALLU DEVI AND ORS vs BALRAM MAHTO AND ORS	ARVIND KR LALL	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			

27	MA/182/2015	THE ORIENTAL INSURANCE COMPANY LTD THROUGH ITS SR DIVISIONAL MANAGER vs SMT ARTI KUMARI AND ORS	GANESH C. JHA	RAJEEB RANJAN ABHISHEK S SINHA RUBY PANDEY PRASHANT KUMAR SHRIVASTAVA MR.ASHUTOSH ANAND APURBA BANERJEE PRABHAT KUMAR
	MOTOR VEHICLES ACT, 1988			
wt28	MA/331/2016	SMT ARTI KUMARI AND ORS vs THE ORIENTAL INSURANCE CO LTD AND ANR	RAJEEB RANJAN MR.ASHUTOSH ANAND RUBY PANDEY PRASHANT KUMAR SHRIVASTAVA ABHISHEK S SINHA APURBA BANERJEE PRABHAT KUMAR	GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
29	MA/306/2015	FUTURE GENERAL INDIA INSURANCE CO LTD THROUGH ITS ASSISTANT MANAGER LEGAL CLAIMS AMAR KUMAR vs SMT PUSHPA DEVI AND ORS	MR.ASHUTOSH ANAND	SUNIL KUMAR SINHA SUDHIR SAHAY
	MOTOR VEHICLES ACT, 1988			
	IA NO, 3734/2021 (For Early Hearing)			
	MOTOR VEHICLES ACT, 1988			
wt30	MA/33/2017	PUSHPA DEVI AND ANR vs FUTURE GENERAL INDIA INSURANCE CO LTD AND ANR	SUNIL KUMAR SINHA SUDHIR SAHAY	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
31	MA/520/2015	DEWANTI DEVI vs BRANCH MANAGER NATIONAL INSURANCE COMPANY LTD AND ORS	ARUN KUMAR	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
32	MA/534/2015	THE BRANCH MANAGER FUTURE GENERAL INDIA INSURANCE CO LTD THROUGH ITS ASSISTANT MANAGER LEGAL CLAIMS vs DIPA DEVI AND ORS	MR.ASHUTOSH ANAND	NARESH PD THAKUR ISHTEYAQUE AHMED SURAJ DEO MUNDA
	MOTOR VEHICLES ACT, 1988			
33	MA/553/2015	THE NEW INDIA ASSURANCE COMPANY LTD vs RENU DEVI AND ORS	GANESH C. JHA	ARVIND KUMAR CHOUDHARY SHAMBHU NATH TIWARI
	MOTOR VEHICLES ACT, 1988			
	IA NO, 6729/2019, 6934/2021 (For STAY OF PROCEEDINGS)			
	MOTOR VEHICLES ACT, 1988			
34	MA/576/2015	RAJ KUMAR SHARMA AND ORS vs NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS BRANCH MANAGER AND ANR	JITENDRA TRIPATHI	AMRESH KUMAR
	MOTOR VEHICLES ACT, 1988			
35	MA/21/2016	LAXMI DEVI vs MURAT SINGH AND ORS	ARVIND KR LALL CHETAN K. NAGESH	DEBESH CH. GHOSH
	MOTOR VEHICLES ACT, 1988			
	IA NO, 10124/2019 (For SUBSTITUTION)			
	MOTOR VEHICLES ACT, 1988			
36	MA/109/2016	KALO DEVI AND ORS vs THE NATIONAL INSURANCE COMPANY LTD THROUGH DIVISIONAL MANAGER AND ORS	ARVIND KR LALL CHETAN K. NAGESH	AMRITA BANERJEE PINKI KUMARI
	MOTOR VEHICLES ACT, 1988			

37	MA/111/2016	SMT MEENA DEVI AND ORS VS KAILASH RAI AND ORS	ARVIND KR LALL CHETAN K. NAGESH	
	MOTOR VEHICLES ACT, 1988			
38	MA/115/2016	NEW INDIA ASSURANCE CO LTD VS RAMA SHANKAR YADAV ALIAS TOPA YADAV AND ANR	ALOK LAL SANTOSH KUMAR	BIRENDRA KUMAR SWAMI NATH PRASAD RAI
	MOTOR VEHICLES ACT, 1988			

NATIONAL LOK ADALAT CAUSELIST For Saturday The 11th December 2021

COURT NO. 11

SINGLE BENCH (BENCH ID-24887)

AT 11:00 AM

HON'BLE MR. JUSTICE NAVNEET KUMAR

Lok Adalat

1	MA/128/2015	FUTURE GENERAL INDIA INSURANCE CO LTD THROUGH ITS SENIOR EXECUTIVE PRIYANKA MONDAL vs SMT PRATIMA MAHATO AND ORS	MR.ASHUTOSH ANAND	ATANU BANERJEE JITENDRA NATH UPADHYAY ROHIT RANJAN SINHA AMIT KR VERMA jayanta sarngi NAGMANI TIWARI MANOJ KR DASH
IA NO, 4713/2021 (For Grant of interim order) MOTOR VEHICLES ACT, 1988				
2	MA/307/2015	FUTURE GENERAL INDIA INSURANCE CO LTD THROUGH ITS ASSISTANT MANAGER LEGAL CLAIMS AMAR KUMAR vs SMT USHA SINGH AND ORS	MR.ASHUTOSH ANAND	SUDHIR SAHAY SUNIL KUMAR SINHA
IA NO, 5682/2017 (For STAY OF PROCEEDINGS) MOTOR VEHICLES ACT, 1988				
wt3	MA/109/2021	SMT USHA SINGH vs FUTURE GENERAL INDIA INSURANCE COMPANY LTD	SUNIL KUMAR SINHA SUDHIR SAHAY	MR.ASHUTOSH ANAND
MOTOR VEHICLES ACT, 1988				
4	MA/141/2016	CHABI SHARMA ALIAS CHHABILAL SHARMA ALIAS CHHABI LAL MISTRY vs BINOD CHAUDHARY AND ANR	ARVIND KR LALL CHETAN K. NAGESH	YOGENDRA PRASAD
MOTOR VEHICLES ACT, 1988				
5	MA/165/2016	MUNIYA DEVI vs MUNSHI SHAW AND ORS	ARVIND KR LALL CHETAN K. NAGESH	SATISH KUMAR NARESH PD THAKUR ASUTOSH ANAND
MOTOR VEHICLES ACT, 1988				
6	MA/279/2016	SMT GAYITRI DEVI AND ORS vs ELECTION COMMISSION OF INDIA THROUGH DISTRICT ELECTION OFFICE AND ORS	ARVIND KR LALL	SAURAV KUMAR SACHIN KUMAR SAHAY GAURAV PIYUSH DR.ASHOK KR.SINGH AMIT KUMAR DAS SWATI SHALINI
MOTOR VEHICLES ACT, 1988				
wt7	MA/639/2016	STATE OF JHARKHAND THROUGH DEPUTY COMMISSIONER AND ORS vs SMT GAYITRI DEVI ANDO RS	ABHIJEET KR SINGH ATANU BANERJEE	ARVIND KR LALL SAURAV KUMAR DR.ASHOK KR.SINGH AMIT KUMAR DAS SWATI SHALINI
MOTOR VEHICLES ACT, 1988				
8	MA/310/2016	PURNIMA DEVI AND ORS vs MOHD MUMTAJ AND ORS	PRABHASH CH. SINHA	MANISH KUMAR BIBHASH SINHA
MOTOR VEHICLES ACT, 1988				
9	MA/357/2016	MASOMAT NIRIYA DEVI AND ORS vs DEVID ABRAHUM AND ORS	VIJAY KUMAR ROY	MANISH KUMAR
MOTOR VEHICLES ACT, 1988				
10	MA/433/2016	MOST CHINTA DEVI AND ORS vs THE NEW INDIA ASSURANCE COMPANY LIMITED THROUGH DIVISIONAL MANAGER AND ORS	ARVIND KR LALL CHETAN K. NAGESH	
MOTOR VEHICLES ACT, 1988				

wt11	MA/420/2016	MANJU DEVI AND ANR vs THE NEW INDIA ASSURANCE COMPANY LIMITED THR DIVISIONAL MANAGER AND ORS	ARVIND KR LALL	
		MOTOR VEHICLES ACT, 1988 IA NO, 10598/2019 (For LIMITATION)		
wt12	MA/427/2016	MOSMAT SANJATI DEVI AND ORS vs THE NEW INDIA ASSURANCE COMPANY LIMITED THROUGH DIVISIONAL MANAGER AND ORS	ARVIND KR LALL	MANISH KUMAR PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR
		MOTOR VEHICLES ACT, 1988		
13	MA/492/2016	BRISMUNI DEVI AND ORS vs DEO KUMAR SINGH AND ANR	ARVIND KR LALL	ALOK LAL SANTOSH KUMAR
		MOTOR VEHICLES ACT, 1988		
14	MA/515/2016	SURAJ KUMAR MINOR REPRESENTED THROUGH HIS FATHER NAMELY VIKAS SAHU ALIAS VIKAS SAO vs KASHA KUMAR SONI AND ANR	ARVIND KR LALL	GANESH C. JHA
		MOTOR VEHICLES ACT, 1988		
15	MA/612/2016	DILRAJ KAUR AND ORS vs NARSING MAHATO AND ANR	ARVIND KR LALL CHETAN K. NAGESH	BIBHASH SINHA
		MOTOR VEHICLES ACT, 1988		
16	MA/623/2016	KAUSHALYA GUPTA vs NATIONAL INSURANCE CO LTD AND ORS	MR.ASHUTOSH ANAND	AMRESH KUMAR
		MOTOR VEHICLES ACT, 1988		
17	MA/664/2016	RAJ KUMAR YADAV ALIAS KUMAR YADAV vs ASHA DEVI AND ORS	RAJESH LALA ARPIT KUMAR	ROBIN KUMAR SURAJ KUMAR ACHINTO SEN
		MOTOR VEHICLES ACT, 1988		
18	MA/34/2017	GOPAL PRASAD MALI ALIAS GOPAL PRASAD vs MUSHEER ALAM JAHANGIR	ARBIND KR SINHA JITESH KUMAR PRAVEEN KUMAR VARMA RAKESH KUMAR GUPTA	SANTOSH KUMAR JHA MAHAVIR PD SINHA
		CODE OF CIVIL PROCEDURE, 1908		
19	MA/40/2017	ROUSHAN ARRA vs SANJAY MANDAL AND ANR	MD. ZAID AHMED	ALOK LAL SANTOSH KUMAR SWAPAN KUMAR SAMANTA
		MOTOR VEHICLES ACT, 1988		
20	MA/246/2017	SRI BISHUN YADAV ALIAS BISHUN AND ANR vs THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED AND ANR	BIRENDRA KUMAR	ALOK LAL SANTOSH KUMAR
		MOTOR VEHICLES ACT, 1988		
21	MA/255/2017	MUNESHWAR LOHRA vs D KAPPU SAMY AND ORS	PRASHANT KR RAHUL	ALOK LAL SANTOSH KUMAR
		MOTOR VEHICLES ACT, 1988		
22	MA/319/2017	IFFCO TOKIO GENERAL INSURANCE CO LTD THROUGH ITS VICE PRESIDENT SRI SAIKAT SARKAR vs RAVI PUSPPA AND ANR	MR.ASHUTOSH ANAND	NITIN KR PASARI SUDHIR KUMAR SINGH VISHAKHA GUPTA SIDHI JALAN
		MOTOR VEHICLES ACT, 1988		

23	MA/431/2017	REENA DEVI AND ORS vs ARUN KUMAR YADAV AND ORS	VIJAY KUMAR SHARMA	MANISH KUMAR MANISH KUMAR PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR
	MOTOR VEHICLES ACT, 1988			
24	MA/517/2017	SUNIL KUMAR KUSHWAHA vs KATRAGADDA SATYANARAYANA AND ANR	SUDHIR KUMAR SHARMA PRABHASH CH. SINHA SHASHI SHEKHAR DWIVEDI	MANISH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
25	MA/759/2017	ENGREN KUJUR AND ORS vs RAJESH KUMAR SINGH AND ANR	MD. ZAID AHMED RANISH KUMAR	MANISH KUMAR GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
26	MA/295/2018	DIMANI DEVI vs LAXMAN SAHU	NIKHIL RANJAN	MR.ASHUTOSH ANAND RAJIV RANJAN ALOK LAL MUKESH KUMAR DUBEY
	MOTOR VEHICLES ACT, 1988			
wt27	C.O./31/2021	MS UNITED INDIA INSURANCE CO LTD REPRESENTED THROUGH DIVISIONAL MANAGER vs DIMANI DEVI	MUKESH KUMAR DUBEY	MR.ASHUTOSH ANAND
	CROSS OBJECTION U/O 41 RULE 22 OF CPC			
28	MA/310/2018	SANTOSH KUMAR MANDAL ALIAS SANTOSH MANDAL vs THE BRANCH MANAGER UNITED INDIA INSURANCE CO LTD	SHASHI KANT THAKUR PANKAJ KUMAR CHOUDHARY	GAUTAM KUMAR MANISH KUMAR MANISH KUMAR .
	MOTOR VEHICLES ACT, 1988			
29	MA/481/2018	SURESH MISHRA vs DEOKINANDAN PRASAD GUPTA	VIJAY KUMAR SHARMA	AMIT KUMAR MANISH KUMAR MANISH KUMAR .
	MOTOR VEHICLES ACT, 1988			
30	MA/761/2018	SUMATI DEVI vs THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD	NIKHIL RANJAN MD SHAHABUDDIN SUBRAT KISHORE SINGH	AMRESH KUMAR
	MOTOR VEHICLES ACT, 1988			
31	MA/55/2019	JITNI DEVI vs AMARDEEP SINGH	PRABHASH CH. SINHA	AMARESH KUMAR AMRESH KUMAR MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
32	MA/501/2019	DILIP KUMAR AGRAWAL vs NATIONAL INSURANCE CO LTD	MR.ASHUTOSH ANAND	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
wt33	MA/502/2019	DILIP KUMAR AGRAWAL vs ANIL KUMAR AGRAWAL	MR.ASHUTOSH ANAND	ALOK LAL DEBESH CH. GHOSH
	MOTOR VEHICLES ACT, 1988			
34	MA/556/2019	MATEYA ORAON ALIAS MARICHA ORAON vs BIRENDRA GANJHU	VIJAY KUMAR SHARMA	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
35	MA/170/2020	SHAHIDA KHATOON vs NATIONAL INSURANCE CO LTD	MR.ASHUTOSH ANAND	AMRESH KUMAR
	MOTOR VEHICLES ACT, 1988			
36	MA/266/2020	RITA DEVI vs BRANCH MANAGER THE NEW INDIA ASSURANCE CO LTD	ACHINTO SEN CHANDRA SHEKHAR SINGH	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			

37	MA/267/2020	MUNNI KHATOON vs RAJU PALEM	PRABHASH CH. SINHA	AMARESH KUMAR ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
38	MA/269/2020	KHATIZA KHATOON vs SUKHDEO SINGH	PRABHASH CH. SINHA	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			